

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION


Dated, Guwahati, the 2nd December, 2011.

No.HC.VII-138/2011/ 9433/A, # # Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the Training Programme for Judicial Officers to be conducted by Assam Institute of Management, Bamunimaidam, Guwahati w.e.f. 08.12.2011 to 11.12.2011. The participant officers are directed to report at Hotel Brahmaputra Ashok, Guwahati at 9 a.m. on 08.12.2011.

SL. No.	NAME	DESIGNATION	DISTRICT
1.	Shri Sahadat Hassain	District & Sessions Judge	Kokrajhar
2.	Shri Naba Kamal Bora	District & Sessions Judge	Dibrugarh
3.	Smi. Rumi Kumari Phukan	District & Sessions Judge	Kamrup, Guwahati
4.	Shri Pradip Kumar Khanikar	District & Sessions Judge	North Lakhimpur
5.	Shri Bishnu Deb Nath	District & Sessions Judge	Sonitpur, Tezpur
6.	Shri Mazed Ali	Sepecial Judge, Assam	Kamrup, Guwahati
7.	Shri Maizur Rahman	Addl. District & Sessions Judge, FTC	Cachar, Silchar
8.	Shri Binod Chandra Das	Addl. District & Sessions Judge, FTC	Sivasagar
9.	Smti Parineeta Barman Sangma	Civil Judge & Asstt. Sessions Judge	Cachar, Silchar
10.	Smti Seema Das	Civil Judge & Asstt. Sessions Judge	North Lakhimpur (under order of transfer as Addl. District & sessions Judge, FTC, Biswanath Chariali, Sonitpur)
11.	Shri Sutham Das	Civil Judge & Asstt. Sessions Judge	Tinsukia (under order of transfer as Addl. District & Sessions Judge, FTC, Sankardev Nagar, Hojai, Nagaon)


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12.	Shri Pratim Kumar Bora	Civil Judge & Asstt. Sessions Judge, No. 2	Cachar, Silchar
13.	Smti. Anubha Das	Chief Judicial Magistrate	Darrang, Mangaldoi
14.	Shri Chandan Das	Chief Judicial Magistrate	Sivasagar
15.	Smti. Bina Tripathi	Civil Judge & Asstt. Sessions Judge	Dhubri
16.	Shri Abdul Hakim	Addl. Chief Judicial Magistrate	Dhubri (under order of transfer, as Addl. C.J.M. Barpeta)
17.	Smti. Sharmila Bhuyan	Civil Judge & Asstt. Sessions Judge	Goalpara
18.	Shri Sanjoy Hazarika	SDJM(M)	Chapakhowa, Sadiya, Tinsukia
19.	Shri S.S. A. Rahman	SDJM(M)	Sonari, Sivasagar
20.	Shri Utpal Rajkhowa	SDJM(M)	Majuli, Jorhat
21.	Smti. Mallika Dutta	SDJM(S)	Jorhat
22.	Shri Syed Imdadur Rahman	SDJM(M)	Biswanath Chariali, Sonitpur
23.	Smti Dharitri Barman	SDJM(S)	Darrang, Mongaldoi
24.	Smti. Bobita Kshetry	SDJM(S)	Bongaigaon
25.	Shri Rafique Ahmed Tapadar	Munsiff No.2	Darrang, Mongaldoi
26.	Shri Mahmud Hussain Barbhuiya	Munsiff No.1	Dhemaji
27.	Shri Joydeb Koch	Munsiff	Rangia, Kamrup
28.	Shri Kuldip Boro	Munsiff-cum-Judicial Magistrate 1 st Class	Bijni, Bongaigaon
29.	Smti Mriduchanda Bordoloi	Munsiff No.1	Tinsukia
30.	Smti. Monmee Sarma	Judicial Magistrate 1 st Class	Nagaon
31.	Smti. Dimpal Boro	Munsiff No.2	Tinsukia
32.	Shri Shakti Sharma	Munsiff No.1	Goalpara
33.	Shri Abdul Kadir	Judicial Magistrate, 1 st Class	Cachar, Silchar
34.	Shri Misbahual Hassan Ansari	Munsiff No. 2	Golaghat


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35.	Shri Abhijeet Kashyap	Munsiff No. 2	Sivasagar
36.	Shri Kiran Lal Baishanab	Judicial Magistrate, 1 st Class	Sonitpur, Tezpur
37.	Shri Anup Khanal	Munsiff No.2	Karimganj
38.	Shri Ranjan Brahma	Munsiff No.2	North Lakhimpur, Lakhimpur
39.	Shri Obang Mize	Munsiff No.1	Kokrajhar
40.	Shri Nikunja Boro	Munsiff-cum-Judicial Magistrate 1 st Class	Sarupathar, Golaghat
41.	Smti. Achma Rahman	Munsiff No.4	Kamrup, Guwahati
42.	Shri Ajay Kumar Basumatary	Munsiff-cum-Judicial Magistrate, 1 st Class	Dhemaji

Further all the participant officers are directed to furnish the feedback report on completion of their Training Programme immediately to this Registry.


02.12.2011

REGISTRAR (VIGILANCE)

Memo No.HC.VII-138/2011/ 9434 /A, dated-02.12.2011


02/12/11